

Date	Office Report	Orders
		<p>17. 11.10.1993</p> <p>RA 311/93 in OA 2905/91</p> <p>S. K. Bajaj vs. Union of India</p> <p>Present : Shri B. B. Srivastava, counsel for the petitioner.</p> <p>This review petition has since become infructuous, as rightly pointed out by the learned counsel. Accordingly, it is dismissed.</p> <p><i>Adige</i> <i>Malimath</i> ( S. R. Adige ) ( V. S. Malimath ) Member (A) Chairman</p> <p>as</p>